

CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, MUMBAI.

Original Application No. 451/2001

Date of decision: 10.6.2004

CORAM: HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN

HON'BLE SHRI S.G. DESHMUKH, MEMBER (J)

Shri D.B. Waghile
age about 65 years
formerly working as Diesel
Assistant, Under the Office of
Divisional Railway Manager
Solapur Division,
Central Railway, Solapur.

Residing at: Ghorpadi
Bazar, Cantonment Chawl

Behind Cantonment Police
Chowkie, Pune 411 001.

.. Applicant

(Applicant by Shri Bandal Balasaheb, Advocate)

vs.

1. Union of India, through
General Manager,
Central Railway,
Headquarters Office
Mumbai CST,
Mumbai 400 001.
2. Divisional Railway Manager,
Solapur Division,
Central Railway
DRM's Office
Solapur.

... Respondents

(Respondents by ~~Shri~~ Ms. D. Fernandes, Advocate)

ORDER (ORAL)

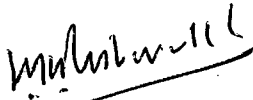
Per: V.K. Majotra, Vice Chairman:

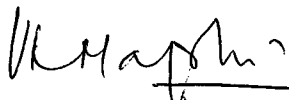
We have heard the learned counsel of the applicant

Shri Bandal Balasaheb and Ms. D. Fernandes of the respondents.

2. Learned counsel for the applicant seeks and is allowed to
withdraw this O.A. with liberty to approach the appropriate forum
against the impugned order dated 29.11. 2000 at Annexure A.I.

3. The O.A. is dismissed as withdrawn. No costs.


(S.G. Deshmukh)
Member (J)


(V.K. Majotra)
Vice Chairman

SJ*